

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

EP-13 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017**

NAME OF THE COMPANY: Dr. Abhilash V/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Taneja, Advocate for the Petitioner
Mr. Babanjeet Singh, Advocate for the Respondent

Order

Notice is accepted by Mr. Babanjeet Singh on behalf of the Respondent. He prays that paper book be supplied to him. The same be done.

To come up on 1st September, 2017.



(Ina Malhotra)
Member (J)

(Sapna Bhatia)